

12 hrs.

PAPERS LAID ON THE TABLE**AMENDMENT TO MINING LEASES
(MODIFICATION OF TERMS) RULES**

The Minister of Mines and Oil (Shri K. D. Malaviya): I beg to lay on the Table, under Section 16 of the Mines and Minerals (Regulation and Development) Act, 1948, a copy of Notification No G.S.R. 14, dated the 15th February, 1958, making certain amendment to the Mining Leases (Modification of Terms) Rules, 1956. [Placed in Library. See No. LT-575/58]

**AMENDMENTS TO ALL INDIA SERVICES
(PROVIDENT FUND) RULES**

The Minister in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of each of the following Notifications, making certain further amendments to the All India Services (Provident Fund) Rules, 1955:

- (1) G.S.R. No. 30, dated the 22nd February, 1958.
- (2) G.S.R. No. 31, dated the 22nd February, 1958

[Placed in Library. See No. LT-578/58.]

**NOTIFICATIONS UNDER SEA CUSTOMS
ACT**

The Deputy Minister of Finance (Shri B. E. Bhagat): I beg to lay on the Table, under sub-section (4) of Section 43B of the Sea Customs Act, 1878, a copy of each of the following Notifications:—

- (1) S.R.O. No. 347, dated the 29th January, 1958.
- (2) S.R.O. No. 348, dated the 29th January, 1958, containing the Customs Duties Drawback (Pumps) Rules, 1958.
- (3) S.R.O. No. 442, dated the 1st February, 1958, making certain amendment to the Custom Duties Drawback (Saccharin) Rules, 1957.
- (4) S.R.O. No. 502, dated the 7th February, 1958.

(5) S.R.O. No. 503, dated the 7th February, 1958, containing the Customs Duties Drawback (R. S. Pilferproof Closures) Rules, 1958.

(6) S.R.O. No. 504, dated the 7th February, 1958

(7) S.R.O. No. 505, dated the 7th February, 1958, containing the Customs Duties Drawback (Tissue Paper) Rules, 1958.

(8) S.R.O. No. 506, dated the 7th February, 1958.

(9) S.R.O. No. 507, dated the 7th February, 1958, containing the Customs Duties Drawback (Spectacle Frames) Rules, 1958.

(10) S.R.O. No. 508, dated the 7th February 1958.

(11) S.R.O. No. 509, dated the 7th February, 1958, containing the Customs Duties Drawback (Sewing Machines) Rules, 1958.

(12) S.R.O. No. 510, dated the 7th February, 1958.

(13) S.R.O. No. 511, dated the 7th February, 1958, containing the Customs Duties Drawback (Playing Cards) Rules, 1958.

(14) S.R.O. No. 512, dated the 7th February, 1958, making certain amendment to the Customs Duties Drawback (Glass and Glassware) Rules, 1957.

(15) S.R.O. No. 513, dated the 7th February, 1958.

(16) S.R.O. No. 514, dated the 7th February, 1958, containing the Customs Duties Drawback (Dry Batteries and Cells) Rules, 1958.

(17) S.R.O. No. 517, dated the 8th February, 1958, making certain amendments to the Customs Duties Drawback (Carbon Paper) Rules, 1957. [Placed in Library. See No. LT-577/58]